THE MINISTER OF STATE OF THE in 1991 to 130 in 1992. The increase in MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b) No, Sir, There has been an overall decrease in the in underground mines. total number of accidents (fatal and srious) during 1992, compared to 1991. There has, however, been an increase in as well as serious accidents during 1992 the number of fatal accidents from 116 is as under :-

accidents is attributed mainly due to the rise in the incidence of roof|side

(c) The company-wise details of fatal

Company				No. of fatal accidents	No. of fatalities	No. of serious accidents	No. of serious injuries
ECL .				30	33	93	99
BCCL .		-		40	48	123	158
CCL .				23	24	28	30
NCL .				4	4	3	3
WCL .				16	22	124	1 2 5
SECL .				13	14	46	51
MCL .				3	3	5	6
NEC .		•	-	1	1	• •	
TOTAL :	-			130	149	422	- 472

Action Plan to Accelerate Exports

- *114. DR. NAUNIHAL SINGH: Will the Minister of Commerce be pleased to state:
- (a) what are the details of the action plan to accelerate the export growth by 20 per cent in dollar terms:
- (b) whether Government are considering to deregulate the small scale sector to enable them to continue to perform the ancilliary function of providing supply base for the export of larger
- (c) if so, what are the details thereof? houses: and

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) In order to increase exports, the Government have taken major steps for liberalisation of EOU's for Agricultural and 1096 RSS|94-22

tion of trade which include provision of export linked imports reduction of import licensing, strengthening export incentives, removal of procedural irritants through simplification of policy and procedures, and pruning of negative list of Exports. In 1993-94 Budget, the system of market determined unified exchange rate has been introduced and customs and a excise duties on many raw materials and capital goods have been reduced. The interest rate of rupee export credit has been reduced by one percentage point and the interest tax in the case of export credit from banks has been waived. Banks have been asked to ensure that export credit amounts to at least 10 per cent of their total advances by the end of June, 1993. Besides, 34 commodities have been identified as "Extreme Focus" sectors for special export thrust abroad. The Exim Policy 1992-97 has been amended to include a scheme

sectors who export at least 50 per cent of their produce. The definition of manufacture' and 'capital goods' has een extended to include agricultural and allied activities.

- (b) No. Sir.
- (c) Does not arise.

*115. [Transferred to 13th May, 1993]

Inadequate allocation of essential commodities to Karnataka under P.D.S.

*116. SHRI OM HARIPRASAD: Will the Minister of Civil Supplies Consumer Affairs and Public Distribution be pleased to state:

- (a) whether it is a fact that the quantum of allocations for essenial modiles such as kerosene, rice, wheat, edible oil and sugar, for Karnataka has been static for last many years and is not keeping pace with increasing population, urbanisation and shortage of conventional fuels like firewood and coal:
- (b) what are the reasons for such dis crimination being shown to Karnataka in comparison to other States; and
- (c) whither the Central Government propose to release more quantum of essential commodities on a rational basis?

THE MINISTER OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY) (a) to (c) Allocation of essential commodities other than levy sugar are made for the Public Distribution System (PDS) on a month to month basis, taking into account availability of stocks in the Central Pool, inter se requirements of the States UTs, seasonal factors etc. Levy sugar is allocated normally on the basis projected population

commodities for the PDS are not increased to any States UT to keep pace with the increase in the population of the State UT. There has been no discrimination against Karnataka in comparison to the other States in this regard.

Inclusion of more items for sale under **PDS**

- *117. SHRI SHIV PRATAP MISHRA: Will the Minister of Civil Supplies, Consumer Affairs and Public Distribution be pleased to state:
- (a) whether Government proposed to include some more items for sale through the Public Distribution System in country;
 - (b) if so, the details thereof; and
- (c) the time by when a decision will be taken in this regard?

THE MINISTER OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY): (a) to (c) The Central Government arranges for procurement, storage and transportation of key essential commodities such as rice, wheat, sugar, kerosene, imported edible oil and soft coke for distribution through the Public Distribution System (PDS). Bulk allocations of these commodities are made to the State Governments.

The Central Government has advised the States UTs. to include other commodities of mass consumption for distribution to consumers as per local requirement. The question of distribution additional commodities was discussed at the 13th meeting of the Advisory Council on PDS held in August, 1991 and it was agreed that the State Governments could include items such as pulses, tea, of 425 gm per capita per month on the washing soaps and iodised salt for distriin the States UTs | bution through the PDS outlets. National as on 1-10-1986. Allocations of essential level organisations such as National Con-